

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/39/CHE/2021  
**NAME OF THE PETITIONER(S)** : State Bank of India  
**NAME OF THE RESPONDENTS** : Raj H Eswaran  
**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Shri. K Chandrasekaran for the Petitioner.

Ld. Counsel Ms. Elamathi for the IRP.

Report of IRP is already filed.

Till date, Reply has not been filed by the Respondent despite time taken. In this case, Counter Affidavit already filed vide Sr. No. 1315 dated 28.02.2022.

List the petition for hearing on **02.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)